

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-101**  
IB-102/ND/2021

**IN THE MATTER OF:**

M/s Super Medical AID

....Applicant

V/s

Medeor Hospital Ltd (Formely Known As Rockland Hospital Ltd)

....Respondent

**SECTION**

U/s SEC.9 IBC

Order delivered on 23.02.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

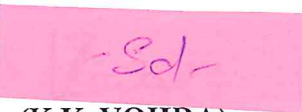
For the Applicant : Adv. Kunal Anand, Adv. Shalya Agarwal

For the Respondent :

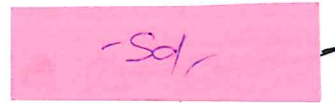
**ORDER**

Since the counsel is appearing through mobile, which is not permissible.

List on 25.03.2021.



**(K.K. VOHRA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**